

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C). No. 16579 of 2020

Shri Prafulla Samantara ***Petitioner***
Mr. P.K. Jena, Advocate
State of Odisha ***Opposite Party***
Mr. Debakanta Mohanty, Advocate
-versus-

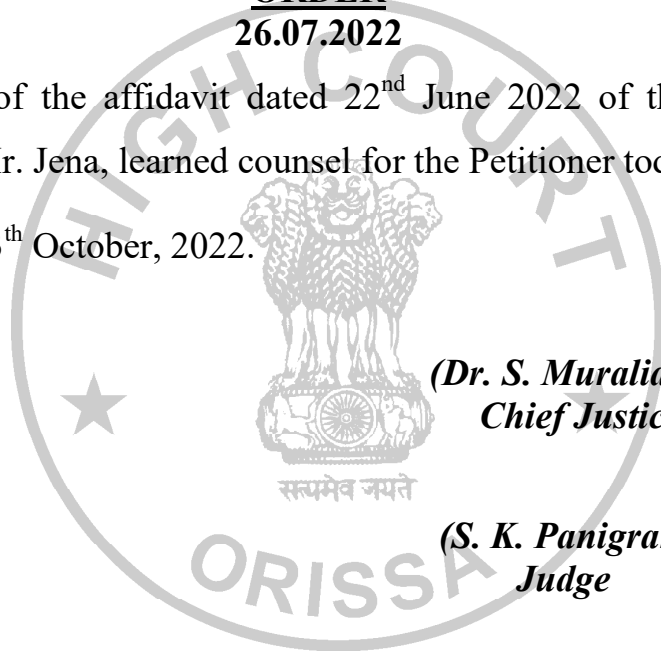
**CORAM:
THE CHIEF JUSTICE
JUSTICE S.K. PANIGRAHI**

ORDER

26.07.2022

Order No.

24. 1. A copy of the affidavit dated 22nd June 2022 of the State be served on Mr. Jena, learned counsel for the Petitioner today itself.
2. List on 13th October, 2022.



(Dr. S. Muralidhar)
Chief Justice

(S. K. Panigrahi)
Judge

S.K. Guin